

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 145/GT/2019

Subject : Petition for approval of tariff of Lara Super Thermal Station (1600 MW) for the period from anticipated date of commercial operation of Unit-I (i.e. 15.5.2019) to 31.3.2024).

Petitioner : NTPC Limited

Respondents : MPPMCL and ors

Date of Hearing : **13.6.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri Ramesh Babu V., Member

Parties Present : Shri Nihal Bhardwaj, Advocate, NTPC
Shri Kartikaya Trivedi, Advocate, NTPC
Shri AS Pandey, NTPC
Shri Harsh V. Kabra, NTPC
Shri Sameer Agarwal, NTPC
Shri Ravin Dubey, Advocate, MPPCL
Shri Ravi Sharma, Advocate, CSPDCL

Record of Proceedings

Since the order in the Petition (which was reserved on 6.2.2024) could not be issued prior to one Member of this Commission, who formed part of the Coram, demitting office, the matter has been re-listed for hearing.

2. During the hearing, the learned counsel for the Respondent CSPDCL made detailed oral submissions on various issues, including the time overrun and cost overrun involved in the completion of the Project and submitted that the delay on various counts raised by the Petitioner, may not be condoned. He further submitted that the Commission may undertake a detailed prudence check of the claims of the Petitioner prior to the order being passed in the Petition.

3. The learned counsel for the Respondent MPPMCL adopted the submissions of the Respondent CSPDCL. He also submitted that the reply filed by the Respondent may be considered while passing the order in the petition.

4. The learned counsel for the Petitioner clarified that the issues raised by the Respondents with regard to the time and cost overrun have been adequately addressed by the Petitioner in its rejoinder and the same may be considered while passing the order in the petition.



5. The Commission, after hearing the learned counsel for the parties, reserved its order in the petition.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

